

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

2.

IA 5127(MB)2023
IA 2493(MB)2023
IA 5128(MB)2023
IA 5156(MB)2023
IA 3893(MB)2023
IA 5195(MB)2023
IN C.P. (IB)/3176(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.07.2024**

NAME OF THE PARTIES:

Noble Co-Operative Bank Ltd
Vs
Independent Tv Ltd

SECTION: 7, 66(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Adv. Hamza Lakhani i/b India Law Alliance Adv for the Respondent No. 7 & 8 in IA/5127/23, IA/5128/23, IA/5195/23 and IA/3893/23 present. Dr. Farrukh Khan, Adv. Baasir Aziz and Adv. Garima Raisinghani: IA 5127/2023 – For R9 and R10, I.A. 2493/2023 for R9, IA 5128/2023 for R9 and R10, IA 5156/2023 for R9, I.A. 3893/2023 for R9 and R10, IA 5195 for R9 present.
2. No appearance is marked for petitioner.
3. List this matter for hearing on **27.09.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)